

SHRIMATI GEETA MUKHERJEE (Panskura) : Sir, in view of the Government proposal...

अध्यक्ष महोदय : आपका हाफ-एन-आवर है।

SHRIMATI GEETA MUKHERJEE

That is what I was trying to tell you. You have not specified the time here. The discussion on drought situation is not taking place today. I hope you will not push my discussion at the tail end. Already I have lost an opportunity. I appeal to you to put it at a time when at least some sense can be made. I am sure you will consider it. (*Interruptions*). Yes, I am immediately prepared.

MR. SPEAKER : Can you make any sense now ?

SHRIMATI GEETA MUKHERJEE

Well Sir, that depends. I cannot claim.

SHRI BHISHMA NARAIN SINGH

Both have to be passed. After that we can take it up.

अध्यक्ष महोदय : आप चाहे लेट बैठ कर करें या चाहे जैसे करें, इनको आज खत्म करेगे।

PAPERS LAID ON THE TABLE—contd.
NOTIFICATION UNDER CUSTOM ACT

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : Sir, on behalf of Shri Sawai Singh Sisodia, I beg to lay on the Table a copy of Notification No. 187/82-Customs (Hindi and English versions) published in Gazette of India dated the 30th July, 1982, together with an explanatory memorandum revising the tariff values fixed *vide* Notification No. 8-Customs dated the 4th January, 1982, in respect of raisins and dates, when imported into India, under section 159 of the Customs Act, 1962.

[Placed in Library. See No. LT—4375/82.]

REVIEW ON AND REPORT OF MAHARASHTRA AGRO INDUSTRIES DEVELOPMENT CORPORATION LTD., BOMBAY FOR 1980-81, ETC.

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN) : I beg to lay on the Table :

(1) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956 :—

(a) (i) Review by the Government on the working of the Maharashtra Agro Industries Development Corporation Limited, Bombay, for the year 1980-81.

(ii) Annual Report of the Maharashtra Agro Industries Development Corporation Limited, Bombay, for the year 1980-81 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT—4376/82.]

(b) (i) Review by the Government on the working of the Gujarat Agro-Industries Corporation Limited, Ahmedabad for the year 1979-80.

(ii) Annual Report of the Gujarat Agro-Industries Corporation Limited, Ahmedabad, for the year 1979-80 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT—4377/82.]

(c) (i) Review by the Government on the working of the Rajasthan State Agro Industries Corporation Limited, Jaipur, for the year 1980-81.

(ii) Annual Report of the Rajasthan State Agro Industries Corporation Limited, Jaipur, for the year 1980-81 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT—4378/82.]

(d) (i) Review by the Government on the working of the Kerala Agro-Industries Corporation Limited, Trivandrum, for the year 1978-79.